

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521

CP No.-145/241/242/ND/2021
CA/485/2021, CA/454/2021, CA/455/2021, CA/456/2021, IA/38/2021,
CA/111/2022

IN THE MATTER OF:

Ares Investments LLC

.....Applicant

Vs.

International Print-O- Pac Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 10.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Swapnil Gupta, Mr. Abhinav Mishra, Mr. Vaibhav
Mendiratta, Advs. for R 1 to R 3
Ms. Swaralipi Deb Roy, Adv. for R 6

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought time as he is travelling. Ld. Counsel on behalf of Respondent No. 1 to Respondent No. 3 and Ld. Counsel on behalf of Respondent No. 6 are present. List the main matter i.e. CP No.-145/241/242/ND/2021 along with CA/485/2021, CA/454/2021, CA/455/2021, CA/456/2021, IA/38/2021 & CA/111/2022 on **12.06.2024.**

In the mean time, parties are directed to complete the pleadings, if not already completed.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)